

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 79 of 2017 IN
DFR NO. 4345 OF 2016**

Dated: 27th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Bhushan Power & Steel Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhayay for R-2
Mr.R.B.Sharma for R-3

ORDER

IA No.79 of 2017

(Application for condonation of delay in filing)

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 18.04.2017 after serving copy on the other side. Thereafter rejoinder, if any, may be filed on or before 26.04.2017 after serving copy on the other side.

List the matter on **27.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**